

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A/T.A./R.A.No.....656.....1992

Tapan Kumar Kar.....Applicant(s)

Versus

Commandant 113 Bokanath.....Respondent(s)

Sr. No	Date	Order with Signature
1	24.12.92	<p>Prayer in this application is to regularise the petitioner Shri Tapan Kumar Kar in the post in respect of which he has been terminated. The case of the petitioner is that he was holding the post of a Constable in the Central Reserve Police Force. Such organisation comes within the category of Armed Forces and therefore this Tribunal has no jurisdiction to adjudicate the grievance of the petitioner. Hence this application be returned to the petitioners' counsel for being filed in the appropriate forum, if so advised. The I.P.O. and the second ^{Copy} of the petition be retained in the Registry.</p>

VICE-CHAIRMAN